

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &  
IA NO. 374 OF 2015**

**Dated: 06<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Sardar Sarovar Narmada Nigam Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tejas Karia  
Mr. Surjendu Sankar Das  
Ms. Avlokita Rajvi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Manu Seshadri for R.1  
  
Mr. Ruchir Mishra  
Mr. Sanjiv Saxena  
Mr. Ramneek Mishra for R.2  
  
Ms. Himangini Mehta for R.5  
  
Mr. M. G. Ramachandran  
Mr. Anand K. Ganesan for R.6

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **22.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**